

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/38(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	SIKA INDIA PRIVATE LIMITED VS N/A
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Shraddha Chaudhuri, Adv.] For the Transferee Company.

ORDER

1. Ld. Counsel appearing on behalf of the Transferee Company present.
2. Consent affidavit of the shareholders of applicant company such transferee company is not available.
3. List the matter for further consideration on **06.09.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)